

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

16. C.P. (IB)-1201(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2024**

**NAME OF THE PARTIES: The Bank of Maharashtra Limited**  
**Vs.**  
**Kalyan Jagannath Jadhav**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Revati Nansi appeared for the Petitioner. List the matter on  
**12.07.2024** for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
22.05.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**